

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 49 OF 2016

Dated: 16th November, 2018

In the matter of :

Neyveli Lignite Corporation Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The court has not assembled today. As agreed by the parties, list the matter for hearing on **09.01.2019.**

COURT MASTER